

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : CP/684/(IB)/2017**  
**NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD**  
**NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD**  
**UNDER SECTION : 9 RULE 6**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. OMOPRAKASH.

(Senior Counsel).

Counsel for Petitioner

*[Signature]*

A/B.

L. Sri Vasana

Adv

(Line legal)

*[Signature]*

For Respondent

*[Signature]*

2. Vishnu Mohan

**ORDER**

Counsels representing both the parties are present. Counsel for respondent filed counter in relation to the affidavit seeking withdrawal of the memo. At request of both the counsels, time is enlarged for hearing the matter. Put up on 09.01.2018.

**K Anantha Padmanabha Swamy-  
Member (Judicial)**

bc